

For increasing the production of nitrogenous fertilizers, efforts have been made to ensure adequate supply of gas to the fertilizer sector. For increasing the production of phosphatic fertilizers, a special concession of Rs. 1000/- per tonne is being given during 1993-94 on the sale of indigenous DAP and proportionate concession on complex fertilizers and SSP.

Allocation Under Minimum Need Programme to Assam

3048. SHRI PROBIN DEKA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the funds allocated to Assam under the Minimum Needs Programme during each of the last three years and during the current year;

(b) the total amount utilised/unutilised so far by the Government of Assam; and

(c) the reasons for non-utilisation of funds, if any?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b). The approved outlays and revised outlays under Minimum Needs Programme in Assam during 1990-91 to 1993-94 are as follows:—

(Rs. in lakhs)

Year	Approved outlay under MNP	Revised outlay under MNP
1990-91	10338	11557
1991-92	14738	13558

(Rs. in lakhs)

Year	Approved outlay under MNP	Revised outlay under MNP
1992-93	16507	16586
1993-94	17712	17142 (proposed)

(c) In 1991-92. Assam Government has allowed to utilise upto 10 per cent of the allocated Central assistance to meet the deficit in non-plan account.

Small Scale Industries

3049. SHRI RAM KAPSE: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether there is any proposal to allocate more funds to Maharashtra State for the development of Small Scale Industries;

(b) if so, the details thereof;

(c) whether the allocation made for this purpose during the current Five Year Plan period is less as compared to the allocation made in the previous Five Year Plan; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) There is no specific proposal from Government of Maharashtra State for allocation of more funds for the development of small scale industries.

(b) Does not arise.

(c) No, Sir. The Eighth Plan approved outlay for Village and Small Scale Industries is Rs. 22578 lakhs as against Rs. 6300 lakhs in the Seventh Plan.

(d) Does not arise.

Fertilizer Plants by Fertilizers and Chemicals Travancore Limited

3050. SHRI GOPI NATH GAJAPATHI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of Fertilizer plants set up by the Fertilizers and Chemicals Travancore Limited (FACT);

(b) whether all these plants are given dividend;

(c) if not, the reasons therefor; and

(d) the steps taken to improve the performance of those plants?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Details of fertilizer plants of Fertilisers and Chemicals Travancore Ltd. (FACT) are given below:

Sl. No.	Location	Item	Installed capacity ('000mt)
1.	Udyogamandal, Kerala.	(i) Ammonium Sulphate	225.00
		(ii) Factamfos 20:20	148.50
2.	Cochin, Kerala	(i) Complex fertilizers	485.00
		(ii) Urea	330.00

(b) and (c). FACT has not declared any dividend and the profits earned wears utilized for funding modernisation/expansion programmes implemented by the company over the years.

(d) Following steps have been/are being taken to improve the performance of FACT:

(i) Better control of plant operation and maintenance, the production and consumption efficiency are improving.

(ii) FACT is a MOU signing company. They got excellent rating in 1992-93. Government also reviews the overall performance of the company on quarterly basis.

(iii) FACT is implementing its 900 tonnes per day ammonia plant project at Udyogamandal at an estimated cost of Rs. 618.43 crores. This will replace the old and inefficient ammonia plant.